trial. With the third flight trial on 19 February, 1994 of re-entry Technology Demonstrator AGNI, the AGNI project has been successfully completed.

Written Answers

[English]

Mazogon Dock Limited

615. SHRIR.SURENDER REDDY : Will the PRIME MINISTER be pleased to state :

- (a) whether the Mazagon Dock Limited (MDL) has not been receiving orders for ship- building from the Naval authorities and has also not been able to compete with foreign companies and secure export orders for ship-building for past few years;
- (b) if so, the reasons therefor and the impact thereof on its capacity utilisation and work force;
- (c) whether the authorities of MDL have recently sougth Prime Minister's intervention in the matter; and
- (d) if so, the steps proposed to be taken for full capacity utilisation of MDL?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). The ships at MDL being in different stages of construction/ fitment, it is true that unutilised capacity exists in some stages, such as hull construction. Overall, the capacity utilisation is about seventy percent. Work on new ships can commence of designs, their validation etc. MDL has also been seeking shipbuilding business abroad but has so far not succeeded in winning orders against the dumping prices offered by foreign shipyards in the depressed warship construction scenario.

12.01 hrs.

RE: ACTION TAKEN REPORT ON THE RECOMMENDATIONS OF JOINT PARLIAMENTARY COMMITTEE ON IRREGULARITIES IN SECURITIES AND TRANSACTIONS - CONTD.

[English]

SEVERAL HON. MEMBERS : JPC is over.

MR. SPEAKER: At this point of time let us know what can be done in this matter. What the House can do?

SHRI JASWANT SINGH (CHITTORGARH): In arriving at what can be done I have to submit to you what I submitted earlier that there are occoasion in the life of an Assembly like this Parliament when you have to rise above procedures. The second suggestion I want to submit and I recognise that you are bound by rules.

MR. SPEAKER: This is a very delicate point. You have been saying that you to this thing and that thing. I know that there is a lot of discretionary power available to the Speaker and if I use my discretionary power according to your discretionary desire what will happen?

SHRI LAL K. ADVANI (GANDHI NAGAR): We are pressing on the Government.

SHRI JASWANT SINGH: I am requesting the hon. Speaker to execise the vast reservoir of power that all of us have deposited with you.

MR. SPEAKER : And the rules have done that.